

**PROCEEDINGS OF THE HIGH COURT FOR THE STATE OF TELANGANA
:: HYDERABAD ::**

SUB: TELANGANA STATE JUDICIAL ACADEMY, SECUNDERABAD - Permission to Sri Ch.Ramesh Babu, Prl. Special Judge for trial of CBI Cases, Hyderabad, to take a session on “**An overview on Prevention of Corruption Act, 1988**” to the trainee District and Sessions Judges on 02.03.2024 (Saturday) from 10.00 a.m. to 11.20 a.m. at Telangana State Judicial Academy, Secunderabad – **ORDERS - ISSUED.**

REF: Letter Roc.No.67/2024/TSJA-Sec-bad, dated 28.02.2024 of the Director, Telangana State Judicial Academy, Secunderabad.

ORDER ROC.NO.883/2024-B.SPL., DATED: 01.03.2024


In the circumstances stated by the Director, Telangana State Judicial Academy, Secunderabad, in his letter vide reference cited, the High Court is pleased to pass the following order:

The officer mentioned in Column No.2, is hereby permitted to take a Session on “**An overview on Prevention of Corruption Act, 1988**” to the trainee District and Sessions Judges on 02.03.2024 (Saturday) from 10.00 a.m. to 11.20 a.m. at the Telangana State Judicial Academy, Secunderabad. Further, the officer mentioned in Column No.3, will be in-charge of the post(s) mentioned in Column No.2, during the above said period.

SL. No.	NAME AND DESIGNATION OF THE OFFICER	IN-CHARGE OFFICER
(1)	(2)	(3)
1.	SRI CH.RAMESH BABU, Principal Special Judge for trial of CBI Cases, Hyderabad	Principal Special Judge for trial of SPE & ACB Cases, Hyderabad.

In case, the officer mentioned in Column No.3, is either on leave or not available for any other reason, the unit head shall make alternative in-charge arrangements and intimate the same to the High Court.

NOTE: The proceedings placed in the High Court’s Web Site <http://tshc.gov.in>. The downloaded copy from the web site is valid for relieving and reporting to the above said Session at the Telangana State Judicial Academy, Secunderabad.


REGISTRAR GENERAL
FAC. REGISTRAR (VIGILANCE)

To

1. The Officer and In-charge Officer.
2. The Registrar General and all other Registrars, High Court for the State of Telangana, Hyderabad.
3. The Director, Telangana State Judicial Academy, Secunderabad.
4. The Principal Special Judge for trial of CBI Cases, Hyderabad.

5. The Principal Special Judge for trial of SPE & ACB Cases, Hyderabad.

6. The Pay and Accounts Officer, Hyderabad.

7. **THE SECTION OFFICERS :**

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|----------------------------|---------------------|---------------------|
| a) Special Officer Section | b) Vigilance Cell | c) E-Section |
| d) Work Review Cell | e) O.P.Cell | f) B-Section |
| g) Accounts Section | h) Computer Section | i) D-Budget Section |

High Court for the state of Telangana at Hyderabad.

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